

<i>Location</i>	<i>Capacity of the Transmitter</i>
5. Gulbarga	10 KW MW
6. Hassan	6 KW FW
7. Mangalore/ Udipi	1 KW MW 20 KW MW
8. Mysore	1 KW MW

Alleged Irregularities in DEDA

2862. SHRI V. SREENIVASA PRASAD
SHRI M.V. CHANDRASEKHARA MURTHY

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Comptroller and Auditor General of India has found serious irregularities in the affairs of the Delhi Energy Development Agency for harnessing and introducing non-conventional energy sources;

(b) if so, the details of the irregularities pointed out by C&AG;

(c) the steps the Government propose to take to adopt improved and non-conventional sources of energy; and

(d) the reasons for not introducing schemes already sanctioned by the Government?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALPNATH RAI): (a) and (b). While test checking in audit the records of the Delhi Energy Development Agency under the Delhi Administration of the period 1983-84 to 1989-90, some observations have been made by the Comptroller and Auditor General of India. These pertain in general, to the implementation and monitoring of various schemes. The details of these observations are already contained in the CAG's Report, (paragraphs 3.1 to 4.5 at pages 18-35) which has been tabled in the Parliament during the Budget Session in July 1991.

(c) The improvement and development of non-conventional energy devices is a continuous process. The Department of Non-Conventional Energy sources has already successfully tested and developed many NRSE devices and installed them through the State Government/Nodal Agencies all over the country. In Delhi, the status of some of the important activities undertaken as on 31.3.91 is as follows:

Biogas

Community Biogas Plants	2
Family Type Biogas Plants	600

Biomass

Biomass Gasifiers	16
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Improved Chulhas	108680
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Solar Photovoltaics

Water Pumps	-	25
Community Lighting Systems	-	9
Domestic Lighting/TV Systems	-	71
Power Plants (KWP)	-	5.00

Solar Thermal

Cookers	-	17475
Domestic Water Heating Systems	-	650
Industrial Water Heating Systems	-	350
Air Heaters/Crop Dryers	-	1
Timber Kilns	-	4
Stills	-	1604

Wind Energy

Water pumps	-	81
Battery Chargers	-	5

(d) According to Delhi Energy Development Agency (DEDA), all sanctioned schemes are under implementation.

Cell for Kashmiri Migrants

2863. SHRI RAM KAPSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government propose to create a cell or sort out expeditiously the problems of migrants from Kashmiri; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b). There is a separate Kashmir Division in the Ministry of Home Affairs which besides other responsibilities

also co-ordinates the relief assistance to the migrants from the Kashmir Valley. The Offices of the Relief Commissioners at Jammu and Director (Relief), Delhi Administration, Delhi are nodal agencies for relief assistance to such migrants in Jammu and Delhi. In addition, different Ministries/Offices have nominated Officers to co-ordinate work on the problems concerning Kashmiri migrants. A Committee has been constituted by the government of Jammu and Kashmir under the Chairmanship of Additional Chief Secretary to periodically review the progress. Senior Officers are also reviewing relief measures at Delhi.

Visits of Ministers to Earthquake Affected areas of Uttar Pradesh

2864. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of HOME AFFAIRS be pleased to state: